

CORRIGENDUM

"Public hearing on the problems and grievances of scheduled castes of the states of Andhra Pradesh and Telangana scheduled to be held at Hyderabad in the last week of February has been postponed. It has now been rescheduled to be held in April, 2015. Those belonging to scheduled castes who have a complaint of atrocity committed by a public servant or of negligence by a public servant in prevention of atrocity, may send their complaints to the Commission by **Registered Post** or by **Speed Post** at the following address:

**Registrar,
National Human Rights Commission,
Manav Adhikar Bhawan,

Block-C, GPO Complex, INA,
New Delhi-110023**

The complaints should reach the Commission latest by **10th February, 2015**. The complainants who have already sent their complaints in response to earlier public notice need not to send their complaints again.

Such complaints as are deemed fit for enquiry shall be taken up at the public hearing. The parties shall be informed in due course about the date and venue of public hearing".